PATNA HIGH COURT

NOTICE

In continuation of earlier Tender Notice No. 01/2026/Selection & Appointment Cell dated 28.07.2026 inviting sealed quotations/bids from eligible and qualified entities/ Agencies having adequate experience and credentials in the concerned field of work for providing/rendering assistance to this Court in conduct of the District Judge (Entry Level), Direct from Bar Exams, it is hereby informed that the time for submitting the sealed quotations/bids is further extended for two weeks from the date of publication of this notice i.e., upto 22.09.2026 till 5:00 P.M.

Details of notice along with bidding documents may be downloaded from the website of this Court i.e. https://patnahighcourt.gov.in/

It is further informed that the Tender Box shall be opened on the next working day i.e. on 23.09.2026 at 2:30 P.M. near the Chambers of the Registrar (Appointment), Patna High Court, Patna.

However, all the other terms and conditions of the aforesaid Tender Notice will remain the same.

By order of the Court

Patna High Court, Patna
Date: 08.09.2026

8.9.26

Registrar General I/c